

Canteen Stores Department in the last three years, year-wise:

(b) whether with the introduction of these new items, reputed brand items have either disappeared or are being procured in much less quantity; and

(c) if not, the details of the reputed brand items that were procured in the last three years, quantity-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) The details of new items introduced in Canteen Stores Department in the last three years, are given below :

Year	Items Introduced
1993	34
1994	86
1995	30
Total	150

(b) and (c). There is no co-relation between the newly introduced items and the existing items as far as availability of such items in CSD is concerned. The procurement of items including that of newly introduced items is made against the actual demand from the Unit Run Canteens. No separate classification of reputed brand or otherwise is maintained in the CSD. In the last three years, the total amount of purchases made in the CSD is given in the following table :

Year	Amount (Rs. in crores)
1992-93	875.53
1993-94	1133.50
1994-95	1336.01

#### Unani/Ayurvedic Medicines

1409. DR. C. SILVERA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether some instructions exist providing that Unani or Ayurvedic medicines prescribed by doctors of C.G.H.S. allopathic dispensaries are to be issued by doctors of C.G.H.S. Unani or Ayurvedic dispensaries;

(b) if so, the details thereof;

(c) whether such instructions also provide that refusal to issue Ayurvedic or Unani medicines by doctors of Ayurvedic or Unani C.G.H.S. dispensaries are to be indicated in writing;

(d) whether these instructions also provide that refusal not given in writing can be reported by C.G.H.S. beneficiaries to some appropriate authorities; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Instructions have been issued since 1990 and reiterated from time to time that doctors under the CGHS prescribe medicines only for the system of medicine in which they are qualified. This has been done to ensure proper care for patients.

(c) and (d). No, Sir.

(e) The whole purpose of the instructions is to provide patient care within the competence of the individual doctor and the system of medicine he is qualified to practice. If beneficiaries face any problems in obtaining medicines, there are prescribed channels for them to be able to complain to higher authorities.

#### Minor Sections in IIT

1410. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Environment Engineering, Transportation etc., which form part of Civil Engineering Department have Minor Sections in Indian Institutions of Technology (IIT) all over the country;

(b) whether different Departments in IIT, Delhi (except Civil Engineering Deptt.) also have Minor Section; and

(c) if not, whether the Government propose to consider abolishing Minor Section in Civil Engineering Department of IIT, Delhi and place it at par with other Departments of IIT, Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Senate of the Indian Institute of Technology has the control and general regulation and is responsible for the maintenance and instituting various courses in disciplines of engineering and technology in conventional and emerging areas. The Environmental Engineering and Transportation Engineering etc., are the emerging areas and form an integral part of Civil Engineering Department in Indian Institutes of Technology.

(b) Yes, Sir.

(c) Does not arise.

#### Growth of Population

1411. SHRI MUKHTAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the net rate of growth of population of the country has been falling;

(b) the estimated rate of growth since 1991, year-wise, on the basis of data collected;